

2. There is no proposal under consideration of the Government for creation of a security belt along Indo-Pak border.

3. The Government has expressed its willingness to talk to anyone to find a solution to the Kashmir problem but the dialogue will have to be within the frame work of the Constitution of India

**Kidnappings by Militants**

336 SHRI M V CHANDRA-SHEKARA MURTHY

SHRI HARI KISHORE SINGH

SHRI V SREENIVASA PRASAD

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Kashmir militants in Srinagar and ULFA militants in Assam have recently kidnapped several officers of IOC and ONGC.

(b) if so, the details of the officers kidnapped and how many of them have been released.

(c) whether the militants in Kashmir and Assam are urging release of hard core militants in custody in exchange of the kidnapped officers and

(d) if so, the steps taken to get the kidnapped officers released?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir

(b) The names of the officers kidnapped are as follows:

*In Kashmir Valley*

(i) Shri K. Doraiswamy, Executive Director, IOC.

*In Assam*

(i) Shri B. N. Jaiswal, Chief Geophysicist

(ii) Shri C. K. Mohanty, Dy. Superintending-Den Engineer

(iii) Shri S S Gupta, Dy Director

(iv) Shri B S Raju, Asst. Ex-Engineer

(v) Shri P. P. Srivastav, Superintending-Engineer

(vi) Shri Kishan Lal, Chemist

(vii) Shri Narendra Sharma, Dy. Director All of O.N.G.C.

Out of the above abducted officials, S/Sh Narendra Sharma and B N. Jaiswal have since been released

(c) Yes, Sir

(d) Efforts to persuade the terrorists to release the hostages are continuing

**Bomb Blast in Delhi**

337 SHRI M. V CHANDRA-SHEKARA MURTHY:

SHRI V SREENIVASA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bomb blasts that took place in Delhi during this year and how does this number compare with similar figures for the preceding three years.

(b) the number of persons killed/injured and the estimated value of properties damaged, with details;

(c) the details of compensation paid to the next of kin of those killed and injured;

(d) whether any inquiry has been conducted in this regard and if so, the outcome thereof; and

(e) the steps taken to prevent the recurrence of such incidents?